

| Annexure-1 Name of the corporate debtor: INMA INTERNATIONAL LIMITED ; Date of commencement of CIRP: 13.April.2022; List of creditors as on: 22.02.2025 | | | | | | | | | | | | | | |
|---|----------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|---------------------------------|------------------------------|------------------------------------|-----------------|
| List of secured financial creditors belonging to any class of creditors (Amount in ₹) | | | | | | | | | | | | | | |
| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Indian Overseas Bank | 27/04/2022 | ₹ 14,03,74,345 | ₹ 6,97,64,188 | Financial Dues | - | - | NA | 100% | - | - | ₹ 7,06,10,157 | - | NIL |
| | Total | | ₹ 14,03,74,345 | ₹ 6,97,64,188 | | - | | | 100% | | | ₹ 7,06,10,157 | | |